

1	2	3	4	5
Karnataka	77	73	67	67
Kerala	16	17	13	16
Madhya Pradesh	117	104	106	98
Maharashtra	60	59	50	55
Orissa	124	115	110	103
Punjab	53	56	55	53
Rajasthan	79	90	82	84
Tamil Nadu	57	58	56	59
Uttar Pradesh	97	98	94	88
West Bengal	71	65	58	62

Excludes Jammu & Kashmir

N.A : Not available

Source : Sample Registration System

[Translation]

Terrorism in J & K

47. DR. SATYANARAYAN JATIA :
SHRI JAGMOHAN :

Will the PRIME MINISTER be pleased to state :

(a) total number of persons killed and injured in terrorism related violence during last six months, Month-wise;

(b) the number out of them of civilians, militants and security personnels separately,

(c) the number of persons abducted and reported missing during the period;

(d) the number of time bomb and landmines explosions took place and security personnels were attached and public and private property destroyed/ set on fire,

(e) whether any relief has been provided to the victims of this violence, and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. R. BALASUBRAMANIAN) : (a) to (d) According to information made available by the State Government:

(i) 1372 persons were killed and 1020 were injured in terrorist violence during the last six months (Jan. to June 1996), the monthwise details are as under :

Month	Killed	Injured
1	2	3
January	224	118
February	235	136
March	231	100

1	2	3
April	259	238
May	234	226
June	189	202

(ii) The persons killed include 702 civilians, 604 militants and 66 security force personnel, while 795 civilians and 225 security force personnel were injured during the period.

(iii) 352 persons are reported to have been abducted during the period, of whom 121 are reported to be missing.

(iv) 373 explosions took place during the period and there were 815 attacks on security force personnel. 418 private buildings and 92 public buildings/property are reported to have been damaged/destroyed in terrorist violence during the period.

(e) and (f). According to the policy being followed by the State Government ex-gratia relief of Rs. 1 lakh is being paid to the next of kin of those killed in terrorist violence, and amounts varying from Rs. 500 to 25,000 to those injured (depending upon grievousness of the injury). In cases of damage/loss to immovable property, relief is being given @ 50 percent of the assessed damage, subject to a limit of Rs 1 lakh. Relief in terms of this policy is being provided to the effected persons on a continuing basis after the necessary inquiry, verification and assessment.

[Translation]

Law And Order Situation in Delhi

48. SHRI E. AHAMED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether law and order situation has deteriorated in Delhi in the recent months;

(b) if so, the number of persons murdered and kidnapped in Delhi during the last three months, and

(c) the corrective steps being taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) No, Sir.

(b) The number of persons murdered and kidnapped in Delhi during April, May and June, 1995 and 1996 was as under :

	1995	1996
Murdered	143	142
Kidnapped	256	237